

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No.14/241-244/NCLT/AHM/2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2020**

**Name of the Company:**

Jayantilal Govindji Patel & Anr  
V/s  
Surat Health Services Private Ltd & Ors

**Section:**

Section 241-244 of the Companies Act 2013.

**ORDER**


Learned Counsel Ms. Natasha Dhruvan Shah appeared for the Petitioner.

Learned PCS Mr. Kunjan Dalal appeared for the Respondent.

Matter stands adjourned for further consideration 12.01.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 2<sup>nd</sup> day of November, 2020.

  
**(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)**